

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH, COURT – II
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 25-04-2024 AT
02.30 P.M. THROUGH VIDEO CONFERENCING:

PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. VENKATARAMAN SUBRAMANIAM, HON'BLE MEMBER (TECHNICAL)

APPLICATION NUMBER : --

PETITION NUMBER : CA(CA)/76/2020

NAME OF THE PETITIONER : Sri Rathinagiri Hometex Pvt Ltd

NAME OF THE RESPONDENT(S) : --

UNDER SECTION : Sec 66(1) of CA 2013

ORDER

Ld. Counsel Md. Umar for the Applicant. Ld. Counsel Mr.Avinash Krishnan Ravi for RD.

RD report already received.

Memo filed by the Applicant in compliance of the order dated 23.02.2024.

Paper publications have also been made.

Heard.

Order Reserved.

-Sd-
VENKATARAMAN SUBRAMANIAM
Member (Technical)

phk

-Sd-
JYOTI KUMAR TRIPATHI
Member (Judicial)